

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3226
TO BE ANSWERED ON 4TH AUGUST, 2017**

SPINAL INJURY CENTRE

3226. SHRI ARJUN LAL MEENA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether any proposal has been received by the Union Government from the State Government of Rajasthan for sanctioning funds for the State Level Spinal Injury Centre to be set up in the Sawai Man Singh Hospital complex and if so, the details thereof;
- (b) whether the Union Government proposes to sanction funds for this purpose and if so, the details thereof;
- (c) the time by which the said amount is likely to be sanctioned; and
- (d) if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI FAGGAN SINGH KULASTE)**

(a) & (b): Under the scheme of setting up of State Spinal Injury Centre administered by Department of Empowerment of Persons with Disabilities (Divyangjan), Ministry of Social Justice & Empowerment, a proposal for setting up of State Spinal Injury Centre at Sawai Man Singh Medical College Jaipur has been received from the State Government of Rajasthan and approved.

(c)& (d): Non-recurring grants-in-aid for Rs. 2.33 crore, as proposed by Sawai Man Singh Medical College, Jaipur has been released (Rs. 50.00 Lakh during 2015-16 and Rs.1.83 crore during 2016-17). The Centre has started functioning from April, 2016.

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